

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3152
TO BE ANSWERED ON 06.08.2018**

Sanction for IIM

3152. SHRIMATI BUTTA RENUKA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government assured sanction of Indian Institute of Management (IIM) under the 13th Schedule of Andhra Pradesh (AP) Re-organisation Act, 2014 despite the commencement of classes, financial sanction for the project is awaited; and
- (b) the status of the Infrastructural work at the campus site and expected date of completion and the academic schedule for the first batch expected to start at the campus site?

A N S W E R

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a): The Indian Institute of Management (IIM) at Vishakhapatnam has been established under 13th Schedule of Andhra Pradesh Re-organization Act, 2014. The institute commenced its academic session in 2015-16 from its transit campus in the premises of Andhra University. The budget allocation of Rs 79.00 crore was made for running the institute from temporary campus for initial period of three years.

(b): 230.25 acres of land in Village Gambheeram, District Vishakhapatnam has been allotted by the State Government for the construction of permanent campus. The boundary wall of the allotted land has been completed. The process of selection of Architect has been initiated. The academic session in permanent campus will start as soon as facilities for about 300 students is created which is likely to be completed in 2-3 years. Rs. 445 crores are sanctioned for permanent campus.
